

for bulk drugs vis-a-vis intermediates.

7) Extension of cash compensatory support to the export of 10 more items of bulk drugs.

8) Inclusion of bulk drugs under EXIM bank's commodity credit scheme.

9) with a view to boosting exports, an Export Promotion Group has been constituted.

(c) USA, Canada, Japan, USSR, West Europe, South East Asia, Middle East and African countries.

(d) It is expected that export of drugs and Pharmaceuticals, including medicinal castor oil, during 1987-88 will be of the order of about Rs. 273 crores.

UN Observers in Kashmir

1873. SHRI V.S. KRISHNA IYER: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) how many UN military observers are there at present in Jammu & Kashmir;

(b) since how long they are in J & K;

(c) whether they enjoy diplomatic status;

(d) whether it is necessary to have the presence of UN observers in the State;

(e) whether Government have taken any action for withdrawal of these observers; and

(f) if so, the progress made so far?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH) : (a) 17 in July, 1987

(b) Since 1949, in varying numbers

(c) No, except for the Chief Military

Observer who does.

(d) to (f). Government have not so far made a formal request to the UN for withdrawal of the UN Observers but have made it clear that they do not have any role to play in Jammu and Kashmir.

Rope Way Project for Tourists Visiting Ooty

1874. SHRI V.S. KRISHNA IYER: Will the Minister of TOURISM be pleased to state:

(a) whether Union Government have taken up any schemes to attract Ooty, a hill resort for foreign as well as domestic tourists;

(b) whether any rope way project is also proposed there; and

(c) if so, when it will be introduced?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI JAGDISH TYTLER) : (a) During the current Five Year Plan, the Central Ministry of Tourism has released an amount of Rs. 4.07 lakhs for the purchase of 26 boats for use in Ooty lake.

(b) and (c). There is no proposal under consideration of this Ministry, at this stage, for the installation of rope-way at Ooty.

Development of Holy Koodala Sangama Shrine in Karnataka

1875. SHRI V.S. KRISHNA IYER: Will the Minister of TOURISM be pleased to state:

(a) whether Government are aware that Koodala Sangama, a holy place in Karnataka is facing submersion under the Upper Krishna Project;

(b) whether it is a fact that thousands of pilgrims from all parts of the country visit this holy place; and